

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Tmt. S.Meenakumari
Ld. Registrar

Date: 30-04-2019
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 88 of 2017 (SZ)	Vikraman Kanyakumari District Vs The Member Secretary, State Level Environment Impact Assessment Authority, Chennai and 3 others	M/s. M.P.Hariprasad Counsel for Applicant M/s.Saraswathy for R1 M/s. M.K Subramanian E.Manoharan for R2 M/s. R.Saravanakumar for R4	R3 called Absent For Reply of R2,R4
2	Appeal No.62 of 2017(SZ)	Meenava Thanthai K.R.Selvaraj Kumar, Meenavar Nala Sangam Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai Vs The Secretary to Government, Union of India Ministry of Environment and Forest, New Delhi and 5 others	M/s. K.Mageshwaran Counsel for Appellant M/s. Syed Nurullah Sheriff for R1 & R2 M/s. H.Yasmeen Ali for R3 M/s. E.Manoharan for R4 M/s. R.Saravanakumar for R6	R5 Called Absent For Reply of R3, R4, R6

For further details, please log on to our website www.greentribunal.gov.in

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